

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General camp Srinagar)

Subject: Four day training programme for Juvenile Justice Boards and Child Welfare Committees w.e.f. 12.02.2019 to 15.02.2019 in collaboration with UNICEF India in the J&K State Judicial Academy, Srinagar.

ORDER

No: 1388

Dated: 12.02.2019

The Judicial Officers posted at Srinagar headquarter are permitted to attend the subject programme from 13.02.2019 to 15.02.2019, after the lunch break subject to the condition that judicial work be completed before attending the programme.

By Order.

(Sanjay Dhar)
Registrar General

No: 56204-10

Dated: 12.02.2019

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr./Mrs Justice _____
.....for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu.
..... for information.
4. Registrar Rules, High Court of J&K, Jammu.
5. Shri Abdul Rashid Malik, member Secretary, Juvenile Justice Committee, High Court of J&K.
.....for information and with the request to inform all the Judicial officers posted at Srinagar headquarter.
6. CPC e-Courts, High Court of J&K for uploading the same on the official website of the High Court.

Registrar General